

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 3738/2023

BERNARD LYNGDOH PHAWA

Appellant(s)

VERSUS

THE STATE OF MEGHALAYA

Respondent(s)

(IA No. 256281/2023 - SUSPENSION OF SENTENCE)

WITH

SLP(Crl) No. 1798/2025 (II)

(IA No. 19876/2025 - CONDONATION OF DELAY IN FILING And IA No. 19874/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 03-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s)

Mr. Subhro Sanyal, AOR
Mr. Sagar Roy, Adv.
Ms. Anki Kashyap, Adv.
Ms. Dipika Malhotra, Adv.
Mr. Desh Pal Singh, Adv.
Mr. Veer Pratap Singh, Adv.
Mr. Vinod Kumar, Adv.
Mr. Tanvir Siddiqui, Adv.
Ms. Sangeeta Gaur, Adv.Mr. Prabhas Bajaj, AOR
Mr. Harsh Chauhan, Adv.
Mr. Ajay Sabharwal, Adv.

For Respondent(s)

Mr. Avijit Mani Tripathi, AOR
Mr. T.K. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

We are informed that the learned counsel for the appellant in Criminal Appeal No. 3738/2023 was changed recently and an adjournment is sought on his behalf to enable him to prepare and advance arguments.

Re-list list on 15.01.2026.

(BABITA PANDEY)
AR-cum-PS(PREETI SAXENA)
COURT MASTER (NSH)

